

**THE GAUHATI HIGH COURT AT GUWAHAT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-129/2006/7230/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Naim Uddin Ahmed,  
District & Sessions Judge,  
Baksa.

Dated Guwahati, the <sup>th</sup> 26 August, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2022/2579 dated 24.08.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 26.08.2022, till the morning of 30.08.2022**, as prayed for. Further, the next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-129/2006/7231/A, dated , 26-08-2022**

Copy to:

1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**